

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA  
UNSTARRED QUESTION NO. 577  
TO BE ANSWERED ON 18<sup>TH</sup> NOVEMBER, 2016**

**EYE TESTING CENTRES**

**577. COL. SONARAM CHOUDHARY:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government is aware of the mushrooming of eye testing centres/ shops throughout the country without any valid credentials, if so, the details thereof;
- (b) whether there are any mandatory requirements as to the qualifications for opening eye testing centres/shops, if so, the details thereof; and
- (c) whether the Government proposes to frame standards for eye testing and regulate such centres/shops and if not, the reasons therefor?

**ANSWER  
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND  
FAMILY WELFARE  
(SMT. ANUPRIYA PATEL)**

- (a): It has come to the notice of the Government that eye testing centres/shops are undertaking eye testing.
- (b): There are no specific mandatory requirements for opening an optical shop or eye testing centres as of now. It is, however, desirable that eye testing be done by persons having the minimum qualification of two years diploma course in Optometry or trained as an Ophthalmic Assistant in any of the recognized Government Hospitals.
- (c): There is no proposal as of now to regulate such centres/shops.